390 (10 (MUS)

companies

(iv)

(v)

(vi)

(vii)

Other financial

policies, etc.

etc.)

Motor Vehicles

Jewellery (give

and value)

details of weight

Other assets, such as values of

(details of make,

institutions, NSS,

Postal Savings, LIC

A. Details of movable assets



NIL

NIL.

NIL

NIL

NIL

NIL

NIL

NIL

Declaration of Assets and Liabilities

Year: 2022-23

I, Rakesh kumar, son of Lakshman Prasad, aged 45 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependent*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse Dependant-3 Sr. Description Self Dependant-1 Dependant-2 Name(S) Etc. Name No. Name Name Puja Kumari Kaushiki Vedant Kashyap Kashyap NIL 6000/-2000/-NIL NIL Cash NIL NIL NIL Deposits in Bank, SBI NIL Financial 1. A/c-1. A/c-Institutions And 10839486491 41414476076 Non-Banking Amount-Amount-Financial Rs.31951/-Rs.13575/-/-Companies 2. Joint A/c-30580261514 Amount-Rs.36512/-**CBI** Joint A/c-3099484643 Amount-Rs.1500/-Indian Bank Joint A/c-50528730774 Amount-4000/-NII. NIL NIL (iii) Bonds, Debentures NIL NIL and Shares in

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

LIC Policies

Amount-

(Monthly)

510/-

Gold-

100grm. Silver-

400grm.

NIL

LIC Policies

1.3033/-(Qly)

Two Wheeler

Gold-30grm.

BR-01AT-0347

NIL

2. 670/-(Monthly)

Amount-

* Dependant here means a person substantially dependant on the income of the employee

Rabosh kynow

NIL

NIL

Gold-

05grm.

NIL

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

indicated)

10	indicated) ·						
Sr.	Description	Self	Spouse	Dependant-	Dependant-	Dependant-	
No.]		Name(S)	1	2	3	
100			2717	Name	Name	Etc. Name	
(i)	Agricultural Land	NIL	NIL	NIL	NIL	NIL	
	-Location(s)	1		8			
	-Survey number(s)		t.				
	-Extent(Total					8	
	measurment)	ļ					
	-Current market value						
(ii)	Non-Agricultural	1361Sq.ft.	NIL	NIL	NIL	NIL	
	Land	Mahuli, Parsa,					
8	-Location(s)	Phulwarisharif.					
	-Survey number(s)					ĺ	
1	-Extent(Total		8		78		
	measurment)	,			**	ı	
1	-Current market value						
(iii)	Buildings(Commercial	NIL	NÏL	NIL	NIL	NIL	
(***)	and residential)	2			,	2	
	-Location(s)			j			
ĺ	-Survey/door						
	number(s)						
1	3 (6)					ĺ	
	-Extent(Total						
	measurment)	10					
	-Current market value	1 17000 6	N177	NIII		NIII -	
(iv)	House/Apartments etc.	1. 1700Sqr.ft.	NIL	NIL	NIL	NIL	
	-Location(s)	Chapra.(Paternal)					
	-Survey/door	ok so-poskodopalotos seat		i	ſ		
	number(s)	2. 730Sqr.ft.	ŀ			1	
	-Extent(Total	Gardanibagh,	P-9	ŀ	ļ		
	measurment)	Patna.		ĺ		ļ	
8	-Current market value					9020 Hz	
(v)	Others(Such as	NIL	NIL	NIL	NIL	NIL	
100	interest in property)		3				
10	mediate in property)				- 100 - 100		

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Amount outstanding as on 03.02.2022.	
504.38 27.82	
IIL	
IIL	
IIL	

	dealing with supply of water		
	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-CAAPK6603H	NIL
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL_	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1305		
Gender	:-	Male		
Date of Birth	! -	0 8 0 1 1 9 7 8		
Class/Group		В		
Cadre	:-	Administrative		
Home District	:-	Chapra		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kallyh Kymov

Name of Employee: RAKESH KUMAR-II

Place: Patna. Designation: Assistant

Date: 08-02-2023 Department : Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper withcomputertyped (single side) in prescribed formate.